

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 164/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

NAME OF THE PARTIES: BBS Shipping Services Pvt. Ltd.
V/s
Vexta Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code, 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

T.C.P. No. 164/I&BC/NCLT/MB/MAH/2017

1. None present. The matter is transferred from Hon'ble High Court.
2. Registry to issue notice intimating the next date of hearing.
3. Listed for hearing on **06.09.2017**.

sd/-

Ravikumar Duraisamy
Member (Technical)
Dated : 24.07.2017.

sd/-

M.K. Shrawat
Member (Judicial)